

DIVISION BENCH  
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/895(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	AVEEK KUMAR SARKAR & ORS. VS ABP PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr. S.N. Mukherjee, Sr. Adv. : For Petitioners  
Mr. Joy Saha, Sr. Adv.  
Mr. Padam Kaitan, Adv.  
Mr. Shaunak Mitra, Adv.  
Ms. Nandini Khaita, Adv.  
Mr. Pratik Shanu, Adv.  
Mr. Naman Choudhary, Adv.  
Ms. Nikita Rathi, Adv.

Mr. Ratnanko Banerji, Sr. Adv. : For Respondent No. 1 & 6  
Mr. Soumabho Ghose, Adv.  
Mr. Deepan Kumar Sarkar, Adv.  
Mr. Soumitra Datta, Adv.

Mr. Harish Salve, Sr. Adv. : For Respondent No. 2 & 4  
Mr. Arunabha Deb, Adv.  
Mr. Raghav Shankar, Adv.

Mr. Joydeep Guha, Adv. : For Respondent No. 2 & 4

Ms. Ashika Daga, Adv. : For Respondent No. 10

Mr. Arun Kr. Datta, Adv. : For Respondent No. 3 & 5

**ORDER**

1. Ld. Sr. Counsel/Counsel for the parties present.

2. Heard the Ld. Sr. Counsel for the petitioner in part.
3. Post this matter for continuation of arguments on **4/10/2023** at 3:00 PM.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**